

recommendations to make to the Lok Sabha in regard to the said Bill."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cinematograph (Second Amendment) Bill, 1973, which has been passed by the Rajya Sabha at its sitting held on the 27th August, 1973."

CINEMATOGRAPH (SECOND AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Cinematograph (Second Amendment) Bill, 1973, as passed by Rajya Sabha.

12.29 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

EIGHTH REPORT

SHRI S. N. MISRA (Kannauj): I beg to present the Eighth Report of the Committee on Subordinate Legislation.

MINES (AMENDMENT) BILL

(i) REPORT OF JOINT COMMITTEE

SHRI M. C. DAGA (Pali): Sir, I beg to present the Report of the Joint Committee on the Bill further to amend the Mines Act, 1952.

(ii) EVIDENCE

SHRI M. C. DAGA: Sir, I beg to lay on the Table the record of evidence tendered before the Joint Committee on the Bill further to amend the Mines Act, 1952.

12.30 hrs.

COMPANIES (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI NAWAL KISHORE SHARMA (Dausa): Sir, I beg to move:

"That this House do further extend upto the last day of the first week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Companies Act, 1956, the Securities Contracts (Regulation) Act, 1956 and the Monopolies and Restrictive Trade Practices Act, 1969"

MR. SPEAKER: In the statement of reasons for asking for extension of time to submit the report, you have said:

"The Committee have held 33 sittings so far. The Committee completed hearing of oral evidence on the Bill in June, 1973.

The Committee have been granted 3 extensions—the last extension was granted on the 27th July, 1973 upto the last day of the current session.

At the sitting held on the 16th August, 1973 the members felt that it would not be possible for them to take up clause-by-clause consideration of the Bill during the session period."

How long will you take now?

SHRI NAWAL KISHORE SHARMA: We hope at the next session we will be able to submit the report.

MR. SPEAKER: Are you sure?

SHRI NAWAL KISHORE SHARMA: Yes, Sir.

MR. SPEAKER: So, the question is:

"That this House do further extend upto the last day of the first week of the next session, the time for the presentation of the Report